

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
C.M.P. No.440 of 2019**

CORAM : HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner : Mr. Sharad Kaushal, Advocate
For the Opp. Parties : Mr. Rupesh Singh, Advocate

Order No.04

Date: 26.06.2020

This case is taken up through video conferencing.

At the request of learned counsel for the petitioner, put up this case under the same heading after two weeks.

Sanjay/

(Rajesh Shankar, J.)